

complaint about the use of animal tallow in soap making.

Power Production by National Thermal Power Corporation during Eighth Plan

1333. SHRI SHANTILAL PURUSHOT-TAMDAS PATEL: Will the Minister of EN-ERGY be pleased to state:

(a) whether the National Thermal Power Corporation propose to increase power generating capacity during Eighth Plan period;

(b) if so, the steps taken by the NTPC in this regard;

(c) whether NTPC has also decided to construct additional transmission lines in the country; and

(d) if so, the plan prepared by the NTPC in this regard?

THE MINISTER OF ENERGY AND MIN'STER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) The National Thermal Power Corporation (NTPC) propose to set up additional power generating capacity of about 11,000 MW during the Eighth Plan period.

(c) Yes, Sir.

(d) The power projects proposed to be set up by the NTPC include provisions for the construction of additional transmission lines.

Automobile ancillary industry

1334. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is stagnation in the automobile ancillary industry; and

(b) if so, the measures proposed to be taken by Government to check it?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

(b) Does not arise.

Setting up of agro-based industries in rural areas

1335. SHRI BANWARI LAL PUROHIT:
SHRI SHANTILAL PURUSHOTTAM DAS PATEL:
SHRI SANTOSH KUMAR GANGWAR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have issued any letters of intent/industrial licences to set up agro-based industries in the rural areas during 1989-90;

(b) if so, the details thereof and the locations in the rural areas identified for setting up such industries, Statewise; and

(c) the facilities/benefits Government propose to provide to these industries?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) A total number of 155 Letters of Intent and 12 Industrial Licences have been issued in the year 1989-90 (upto 28th February, 1990) for setting up agro-based industries covering Sugar Industry, Food Processing Industries and Vegetable Oils and Vanaspati Industries. Of the above Letters of intent and industrial licences, 83 letters of intent and 5 Industrial Licences have been issued for backward areas.

(b) Details, such as name and address of the Undertaking, location, item(s) of

manufacture and capacity in respect of all Letters of Intent and Industrial Licences issued are published regularly by the Indian Investment Centre in their 'Monthly Newsletter'. Copies of this publication are being sent to the Parliament Library regularly.

(c) Government are providing facilities by way of incentives and concessions for setting up industries in rural and backward areas. In addition, the Government have recently set up a new department of "Small Scale Industries and Agro and Rural Industries" with a view to streamline and strengthen the support system and provide the requisite thrust for the development of these industries in the rural areas.

[*English*]

(*Interruptions*)

12.00 hrs.

MR. SPEAKER: Please take your seats.

SHRI JANARDHANA POOJARY (Mangalore): I have given a Calling Attention.

(*Interruptions*)

MR. SPEAKER: Yes, Mr. Sathe.

(*Interruptions*)

MR. SPEAKER: Now Mr. Sahte; others may please take their seats.

(*Interruptions*)

[*Translation*]

MR. SPEAKER: Please take your seat. I will call you also.

(*Interruptions*)

[*English*]

MR. SPEAKER: Let us hear Mr. Sathe, a senior Member.

(*Interruptions*)

SHRI VASANT SATHE (Wardha): Sir, I would like to bring to your kind notice that you were misreported yesterday by the T.V. when they said that you disallowed Mr. P.V. Narasimha Rao from raising the issue which you were kind enough to allow him to do yesterday before the Budget—when he raised the issue of about 31 persons being killed in Punjab; and he also requested that the Government should today come with a statement on that subject. You were kind enough to do that. For Television to say that when Shri Narasimha Rao Ji raised this, it was disallowed by you, is not only incorrect, but this is a breach of privilege—to misreport you, to misreport the Speaker like this. (*Interruptions*)

[*Translation*]

MR. SPEAKER: Today, we are having a discussion on Punjab, in connection with Punjab's Budget.

SHRI VASANT SATHE: That is a different matter.

.....(*Interruptions*).....

[*English*]

SHRI VASANT SATHE: I am supporting you, Sir....

(*Interruptions*)

MR. SPEAKER: I will look into it.

(*Interruptions*)

MR. SPEAKER: Now Mr. Banatwalla.